

Central Administrative Tribunal Lucknow Bench Lucknow

C.C. P. No. 51/2007 In O.A. No. 426/2007

This, the 2nd day of September, 2008

Hon'ble Mr. M. Kanthaiah, Member (J)
Hon'ble Dr. A. K. Mishra, Member (A)

Mrs. Renu Khare aged about 39 years wife of Sri Anil Kumar Khare, at present working as skilled casual typist in the officer of A.G.M. planning under P.G.M. (T.D) Gandhi Bhawan Lucknow r/o ED-1/106, LDA Colony Kanpur Road Lucknow.

Applicant.

By Advocate Sri R. B. Srivastava

Versus

1. Sri Sunil Pariher, Principal General Manager Telecommunication Department Gandhi Bhawan, Lucknow.
2. Om Veer Singh, Chief general Manager Telecommunication Deptt. Hazratganj Lucknow.

Respondents.

By Advocate Sri G.S. Sikarwar

Order (Oral)

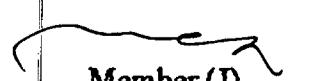
By Hon'ble Mr. M. Kanthaiah, Member (J)

Heard.

2. The respondents have filed compliance report dated 14.8.2008 stating that the services of the applicant has been regularized against Group 'C' post w. e.f. 17th December 1993 i.e. the date from which she was conferred temporary status and she also joined in her duties. By way of supplementary affidavit, the respondents also expressed apology for delay of 7 months after disposal of the matter from the Apex Court dated 25.1.2008 stating that such delay caused in the departmental for implementation of the orders. When the respondents have expressed apology for such delay of 7 months, there is no justification in the claim of the applicant for taking action against the respondents on the ground of contempt against the orders of this Tribunal. The apology expressed by the respondents is recorded and thus C.C.P. is dismissed. Notices issued are discharged.


Member (A)

V.


Member (J)

02.09.08